

THE ORISSA GAZETTE

REGISTERED No. P. 390

EXTRAORDINARY

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No. 32

CUTTACK, THURSDAY, DECEMBER 21, 1944

FINANCE DEPARTMENT NOTIFICATION

The 20th December 1944

No. 8636-F.—In pursuance of the incidental or consequential provision (3) of the Proclamation, dated the 30th June 1944, issued under section 93 of the Government of India Act, 1935, His Excellency the Governor of Orissa hereby publishes the following (first) supplementary estimates of expenditure in respect of the financial year 1944-45.

By order of the Governor
R. A. E. WILLIAMS
Chief Secretary to Government

First supplementary estimates of expenditure from the revenues of the Province for the year 1944-45

[NOTE—So long as the Proclamation issued by His Excellency the Governor under section 93 of the Government of India Act, 1935, continues to remain in force, the word " Voted " means " Voted or authorised."]

Grant No.	Service to which the grant relates	Amount of supplementary expenditure			Page of detailed supplementary estimate	REMARKS
		Voted	Charged	Total		
1	2	3	4	5	6	7
	A—REVENUE ACCOUNT	Rs.		Rs.		
6	XVII—Irrigation, etc.—Working Expenses	6,010	..	} 1,00,381	2	*Token demand
	18—Other revenue expenditure financed from ordinary revenues.	55,361	..		2—3	
	Ditto ditto ..	5*	..		3	
	Ditto ditto ..	18,000	..		4	
	Ditto ditto ..	16,000	..		4	
	Ditto ditto ..	5*	..		5	
7	25—General Administration ..	17,688	..	17,688	5	
12	37—Education ..	12,000	..	12,000	6	
13	38—Medical ..	466	..	} 1,18,566	6	
	38—Medical ..	1,18,100	..		6	
14	39—Public Health ..	8,000	..	8,000	7	
15	40—Agriculture ..	2,32,000	..	} 2,87,171	7	
	40—Agriculture ..	55,171	..		7—8	
16	41—Veterinary ..	5,000	..	5,000	8	
20	50—Civil Works ..	32,050	..	} 1,08,116	8	
	50—Civil Works ..	23,000	..		9	
	50—Civil Works ..	8,000	..		9	
	50—Civil Works ..	22,150	..		9	
	50—Civil Works ..	13,600	..		9	
	50—Civil Works ..	5,000	..		10	
26	50—Civil Works ..	4,318	..	2,35,000	10	
	57—Miscellaneous ..	2,35,000	..	2,35,000	10—11	
	Total—A ..	8,91,922	..	8,91,922		
	B—OTHER EXPENDITURE					
30	R—Loans and Advances by Provincial Government.	1,50,000	..	} 3,13,060	11	
	Ditto ditto ..	1,63,060	..		11	
	Total—B ..	3,13,060	..	3,13,060		
	GRAND TOTAL ..	12,04,982	..	12,04,982		

VOTED
Details of the supplementary estimates of expenditure from the revenues of the province for the year 1944-45

Page of Irrigation and Drainage Budget Estimates, 1944-45	Head under which extra grant will be accounted for	Sanctioned Estimate, 1944-45	Revised Estimate, 1944-45	Estimated cost				Supplementary Estimate, 1944-45	REMARKS
				Ultimate		Cost in 1944-45			
				Recurring	Non-recurring	Recurring	Non-recurring		
1	2	3	4	5	6	7	8	9	10
12	GRANT No. 6 XVII—Irrigation, Navigation, Embankment and Drainage works for which capital accounts are kept—A—Irrigation works—Unproductive works—Working Expenses—Extensions and Improvements—Major works—Orissa Canal. Extension of rubble revetment at 18th mile of Kendrapara Canal at the left bank of Chitropala river.	Rs. ..	Rs. 6,010	Rs. ..	Rs. 6,010	Rs. ..	Rs. 6,010	Rs. 6,010	The river Chitropala is gradually scouring its bank and approaching towards the canal. It has, therefore, become necessary to extend the existing revetment on the left bank of the Chitropala river at 18th mile of the Kendrapara Canal. Otherwise, the canal will be liable to be washed away resulting in heavy loss of revenue to Government. In view of the extreme urgency, it has been taken up this year in anticipation of allotment of funds. As no savings are anticipated to meet the cost of the work, a supplementary grant of Rs. 6,010 has been sanctioned.
9	(a) 18—Other revenue expenditure financed from ordinary revenues—B—Navigation, Embankment and Drainage works—Miscellaneous expenditure—Grants-in-aid—In charge of Civil officers.	Rs. ..	Rs. 25,361	Rs. ..	(x) 81,361	Rs. ..	Rs. 25,361	Rs. 25,361	(x) The balance of Rs. 56,000 was spent in previous year. (a) Amounts already authorised for the following three projects are explained below :— In the year 1943-44 reconstruction of the Parikud Ring Bundh in the district of Puri was undertaken at a cost of Rs. 56,000, but as the work was completed at a late stage, dressing and turbing of the Bundh and construction of sluices and laying out of earthen pipes in the Bundh could not be completed before the rains in 1943. As a result of this there were deep rain-cuts in the bundhs and damages were done by the cattle. To carry on these repairs it was estimated that a sum of Rs. 21,361 will be required for expenditure and, therefore, Government authorised this amount during the current financial year. The total expenditure on the work will be (Rs. 56,000 plus Rs. 21,361) = Rs. 77,361.
8	(b) A—Irrigation works—Works for which no capital accounts are kept—Minor irrigation works in charge of Civil officers—Maintenance and repairs.	Rs. ..	Rs. 25,000	Rs. ..	Rs. 25,000	Rs. ..	Rs. 25,000	Rs. 25,000	The Bauli Irrigation project in Angul was sanctioned by the Public Works Department at a cost of Rs. 20,300. In view of necessity of affording relief to the people and safe realisation of the land revenue Government have authorised expenditure up to Rs. 2,000

during the current financial year which will not be debited to the original estimate of Rs. 20,300 as this expenditure relates to closure of certain breaches and does not form a part of the main project. Government have also authorised expenditure up to Rs. 2,000 during the current financial year for repairing the embankment running from Fatehpur to Goamundi village in Kujang area.

(b) In connection with the "Grow More Food" campaign it was considered advisable to re-excavate the silted tanks in the Government Estates in the districts of Cuttack, Puri and Balasore in order to provide proper irrigation facilities to the people. It was also found that the projects when executed will not only help the "Grow More Food" scheme but also provide labour in the localities concerned. Government have, therefore, authorised expenditure up to Rs. 25,000 during the current financial year for the purpose.

(c) The repairs to a portion of the Orissa Coast Canal between Balasore and Jamkunda have been taken up since last year as relief work to provide employment to the able-bodied needy persons of North Balasore. The repairs are still in progress. The cost of this work for the current year is Rs. 15,000. Out of this a sum of Rs. 5,000 has already been authorised by Government in view of the urgent need of the work.

2. A total supplementary grant of Rs. 55,361 has, therefore, been sanctioned.

(a) In connection with the Preliminary Survey of the Bauli Irrigation project an estimate of Rs. 8,000 has been prepared to provide for staff which will survey and prepare designs for pucca escape on the channel. As the completion of the project for the escape and the distributary system was expected to take about six months after the completion of the survey and as it was anticipated to start the work in the winter of 1944, Government have since authorised an expenditure of Rs. 6,000 on the work.

(b) The Bauli Cross Bundh which irrigates about 7,000 acres of land breached in the high flood of 1943 and so, it became essential to get the Bundh repaired and to strengthen it to prevent failure of crop. Though an estimate amounting to Rs. 20,300 was prepared and administratively approved, Government have authorised expenditure of Rs. 10,000 on the work in anticipation of budget provision.

2. Against the total amount of Rs. 16,000 so authorised, funds to the extent of Rs. 15,995 will be available from savings within the grant. A supplementary grant for a nominal sum of Rs. 5 has, therefore, been sanctioned.

(c) B--Navigation, Embankment and Drainage works--(1) Works for which no capital accounts are kept--Navigation--Orissa Coast Canal--(b) In charge of Civil officers--Maintenance and repairs.	5,000	5,000	15,000	..	5,000	5,000	5,000
Total ..	55,361	55,361	1,21,361	..	55,361	55,361	55,361
(a) 18--Other Revenue Expenditure financed from ordinary revenues--A--Irrigation works--Miscellaneous Expenditure--Other charges (Major works)	6,000	6,000	8,000	..	6,000	6,000	6,000
Preliminary survey of Bauli Irrigation project in Angul.
(b) 18--Other Revenue Expenditure financed from ordinary revenues--A--Irrigation works--(1) Works for which no capital accounts are kept--Irrigation works in charge of Irrigation and Drainage Department--Works	10,000	10,000	20,300	..	10,000	10,000	10,000
Repairs to and strengthening the Bauli flood embankment.
Total	16,000
Deduct--Savings available within the grant.	-15,995
Net grant	5

VOTED—continued

Page of Irrigation and drainage Budget Estimates, 1944-45	Head under which extra grant will be accounted for	Sanctioned Estimate, 1944-45	Revised Estimate, 1944-45	Estimated cost				Supplementary Estimate, 1944-45	REMARKS	
				Ultimate		Cost in 1944-45				
				Recurring	Non-recurring	Recurring	Non-recurring			
1		3	4	5	6	7	8	9	10	
14-16	18—Other Revenue Expenditure financed from ordinary revenues—B—Navigation, Embankment and Drainage works—Works for which no capital accounts are kept—Embankments—Government Embankments in Orissa Circle—Works—Major works. Construction of a retired line at Chakgopalpur in 9th and 10th miles of Janardan Ghai Embankment—Brahmani Left.	Rs.	Rs. 23,253	Rs.	Rs. 23,253	Rs.	Rs. 18,000	Rs. 18,000	Rs.	During the record flood of 1943, there was a severe breach in the Janardan Ghai Embankment at 10th mile, 1st quarter, extending for the length of more than 1,500 feet. The situation of the flood war inspected and it was decided to construct a retired line for further protection at a cost of Rs. 23,253. As the work is in progress since last year, Government have authorised expenditure to the extent of Rs. 18,000 on the work during the current financial year in anticipation of provision of funds. A supplementary grant of Rs. 18,000 has, therefore, been sanctioned.
14-16	18—Other Revenue Expenditure financed from ordinary revenues—B—Navigation, Embankment and Drainage Works—Works for which no capital accounts are kept—Embankments—Government Embankments in Orissa Circle—Works—Major Works. Construction of an advance line in the 1st and 2nd miles of Janardan Ghai Embankment —Brahmani left.	Rs.	Rs. 22,380	Rs.	Rs. 22,380	Rs.	Rs. 16,000	Rs. 16,000	Rs.	During the flood of 1943, the embankment gave way at its 1st mile, 3rd quarter post, extending for a length of 2,000 feet and a Ghai was formed. It was decided to close the breaches and accordingly an estimate amounting to Rs. 22,380 was framed and administratively approved by Government. As the work is in progress since last year, Government authorised expenditure on the work to the extent of Rs. 16,000 during the current financial year in anticipation of provision of funds. This has necessitated the sanction of a supplementary grant of Rs. 16,000.

14-16	<p>18—Other Revenue Expenditure financed from ordinary revenues—B—Navigation, Embankment and Drainage works—Works for which no capital accounts are kept—Embankments—Government Embankments in the Orissa Circle—Works—Major works. Constructing a retired line and raising a portion of existing Embankment No. 9(D)B on Kharsua right. <i>Deduct</i>—Savings available within the grant.</p>	4,000	8,187	4,000	4,000	<p>The river Kharsua is approaching very close to the embankment and the floods of 1943 half eroded embankment No. 9(D)B. Thus, it was considered essential to have a retired line constructed for the higher portion of the embankment at an estimated cost of Rs. 8,187. The current year's requirement is Rs. 4,000 out of which Rs. 3,995 will be available by recappropriation within the grant. A supplementary grant for a nominal sum of Rs. 5 has, therefore, been sanctioned.</p>
14-16	<p>18—Other Revenue Expenditure financed from ordinary revenues—B—Navigation, Embankment and Drainage works—Works for which no capital accounts are kept—Embankments—Government Embankments in the Orissa Circle—Works—Major works. Construction of an embankment for closing the Tanti Ghai on Kharsua right.</p>	47,400	47,400	5,000	5,000	5,000	<p>The river Kharsua is scouring the outside of its bend at Tanti Ghai for many years. The revetted weir used to be well inland in the channel but has now been exposed near the river edge. The scouring action is so rapid that the escape may be outflanked very soon and the Tanti Ghai channel being at the bed level of the river may develop into a separate branch of Kharsua. Hence, it was considered necessary to close the Ghai with an embankment at an estimated cost of Rs. 47,400. To meet the current year's requirement a supplementary grant of Rs. 5,000 has been sanctioned.</p>
14-16	<p>25—General Administration—Works.</p>	17,688	17,688	17,688	17,688	17,688	<p>A sum of Rs. 14,288 was authorised in anticipation of budget provision for repairs to some irrigation sources in the district of Ganjam, a sum of Rs. 3,200 for repairs to the Mahasoy Bundh in Bichitrapur Government Estate in North Balasore and a sum of Rs. 200 for repairs to an irrigation Bundh at Hatigarh in Raibania area of Balasore District for providing employment to the needy persons, who are largely of scheduled castes. A total supplementary grant of Rs. 17,688 has, therefore, been sanctioned.</p>

GRANT No. 7

VOTED—continued

Page of Civil Budget Estimates, 1944-45	Head under which extra grant will be accounted for	Sanctioned Estimate 1944-45	Revised Estimate, 1944-45	Estimate of cost				Supplementary Estimate, 1944-45	REMARKS
				Ultimate		Cost in 1944-45			
				Recurring	Non-recurring	Recurring	Non-recurring		
1	2	3	4	5	6	7	8	9	10
165	GRANT No. 12 37—Education—C—Primary—Direct grants to non-Government primary schools—B—Indian primary schools—Recurring—School or teaching grants.	Rs. 1,13,006	Rs. 1,25,906	..	12,000	..	12,000	12,000	A grant-in-aid of Rs. 12,000 has been sanctioned by Government for payment during the current financial year for the maintenance of the Wavell Homes. As there is no provision in the Budget to meet the charge a supplementary grant of Rs. 12,000 has been sanctioned.
187	GRANT No. 13 38—Medical—Hospitals and dispensaries—B—Grants to hospitals and dispensaries—Subsidies to medical practitioners and midwives for the maintenance of rural dispensaries	Rs. 8,570	Rs. 9,036	406	..	466	..	466	The District Board, Ganjam, sanctioned the opening of a Rural Ayurvedic Dispensary at Dharakote with effect from the 1st July 1941 and moved Government for the sanction of an annual subsidy of Rs. 500 to meet the pay of the medical practitioner, the Board undertaking to meet the pay of a servant on Rs. 8 per mensem for the dispensary and the extra expenditure on account of medicines and other contingencies. Government appreciated the necessity of a dispensary at Dharakote and sanctioned an annual subsidy of Rs. 466 with effect from the 1st April 1944. As it is not possible to meet the expenditure of Rs. 466 during the current financial year by reappropriation, a supplementary grant of Rs. 466 has been sanctioned.
191	38—Medical—Superintendence—Contingencies—Medical stores.	Rs. 13,000	Rs. 1,31,100	..	1,18,100	..	1,18,100	1,18,100	The Government of India have allotted a large supply of quinine substitutes, viz., nupacrim hydrochloride (B. P.) and quinacrine hydrochloride (U.S.P.) to provinces to meet their normal requirements. 4½ million tablets have been allotted to Orissa. The cost of these drugs at the rate of Rs. 25 per 1,000 tablets comes to Rs. 1,13,000. Further 300 lb. of quinine have been allotted for the current year. The Government of India have also been requested to supply one lakh tablets of pamaquine which is essential for treating cases of relapse from malaria. The cost of these two drugs comes to Rs. 18,100. The total cost of all the three drugs is Rs. 1,31,100 against which there is a provision of Rs. 13,000 in the current year's Budget. So a supplementary grant of Rs. 1,18,100 has been sanctioned. The quinine and other drugs will be stocked by Government for sale.

189	GRANT No. 14 39—Public Health—Grants for Public Health Purposes—Grants for Minor Public Health Projects.	20,000	28,000	..	8,000	..	8,000	8,000	Though the only permanent solution for the reduction of mosquito nuisance in the town of Cuttack is the provision of a well-planned drainage and water-supply scheme for the town and improvement of its general sanitation, palliative measures have been taken from time to time to reduce the nuisance to the minimum by incurring large expenditure with Government contributions year after year. This year Government have sanctioned a grant of Rs. 8,000 on account of the anti-mosquito scheme of the Cuttack Municipality. As it is not possible to meet the amount by reappropriation a supplementary grant of Rs. 8,000 has been sanctioned under this head.
209	GRANT No. 15 40—Agriculture—Superintendence—Contingencies—Purchase of Ammonium Sulphate.	..	2,32,000	..	2,32,000	..	2,32,000	2,32,000	Government ordered to take delivery of 800 tons of Ammonium Sulphate which is the quota fixed by the Central Government for the year 1944-45. These fertilisers will be sold at cost price to the cultivators for increasing food production in the Province. The sale-proceeds will be credited to the corresponding receipt head of the Agriculture Budget. A supplementary grant of Rs. 2,32,000 has been sanctioned to meet the cost of this article.
223	(i) Agriculture and Engineering staff Pay of Establishment .. Allowances— Dearness allowance .. Total ..	58,869 45,960	67,555 48,460	8,686 2,500	8,686 2,500	8,686 2,500 11,186	(i) Government sanctioned 38 posts of Agricultural Sub-Overseer to help the 38 Agricultural Overseers employed in connection with the Grow More Food campaign in the purchase, storage and distribution of seeds and manures, maintenance of accounts and stock registers and submission of reports and returns, etc. To do the additional work in connection with the Grow More Food scheme in the six subdivisional offices of the Cuttack and Balasore districts Government have also sanctioned six lower division clerks.
224-225	(ii) Special Officer, Irrigation Pay of Officers .. Pay of Establishment .. Allowances .. Contingencies .. Gross Total .. Deduct—Amount recoverable from the Government of India. Net Total	15,693 25,676 13,741 17,380	15,693 25,676 13,741 17,380	15,693 25,676 13,741 17,380 72,490 -36,245 36,245	(ii) Emergency Irrigation Division—With a view to develop the irrigation sources of the Province which would help the Grow More Food drive immediately, a special staff was sanctioned for a period of 13 months from 1st February 1944 for conducting survey of various irrigation projects and for preparing detailed plans and estimates thereof. The staff has been constituted as an Emergency Irrigation Division on the lines of the Public Works Department. An additional temporary staff was also sanctioned for survey and levelling operations to be undertaken by the Emergency Irrigation Division. The total expenditure to be incurred during 1944-45 is estimated at Rs. 72,490 and the Government of India, who have promised to contribute 50 per cent of the cost of the staff employed under the Emergency Irrigation Division, will bear Rs. 36,245 leaving the rest to be borne by the Provincial Government.	

VOTED—continued

Page of Civil Budget Estimates, 1944-45	Head under which extra grant will be accounted for	Sanctioned Estimate, 1944-45	Revised Estimate, 1944-45	Estimated cost				Supplementary Estimates, 1944-45	REMARKS
				Ultimate		Cost in 1944-45			
				Recurring	Non-recurring	Recurring	Non-recurring		
1	2	3	4	5	6	7	8	9	10
225	(iii) Grant to cultivators— Distribution of groundnut seeds GRAND TOTAL	Rs.	Rs. 7,740	Rs. 7,740	Rs. 7,740 ..	Rs. 7,740 55,171	(iii) To increase production of groundnut in Orissa during 1944-45 a sum of Rs. 21,500 has been sanctioned for bringing 1,000 acres of extra land under cultivation of groundnut. Out of Rs. 21,500 seeds worth Rs. 17,200 will be given as loan on the basis of 20 per cent subsidy, while seeds worth Rs. 4,300 will be sold, the rate of subsidy being the same as in the case of loan. Rs. 13,760 representing the value of seeds ultimately recoverable from the loanes will be provided separately under Loans Budget. The balance of Rs. 7,740 is to be provided under the Agriculture Budget. The whole expenditure will be met by Provincial Government as the Government of India declined to bear any portion of the cost on account of this scheme. 2. A total supplementary grant of Rs. 55,171 has accordingly been sanctioned.
242 & 247	41—Veterinary—Breeding operations—A—Dairy Farm—Contingencies. GRANT No. 16	30,845	35,845	..	5,000	..	5,000	5,000	A sum of Rs. 11,289 was provided in the current year's budget estimates for the purchase of animals required for the Provincial Livestock Breeding Farm, Angul. As, on account of r.s. in the prices of animals this sum proved inadequate, a supplementary grant of Rs. 5,000 has been sanctioned.
10-11	50—Civil works—Original works—Buildings—General Administration Construction of four temporary residences for the Imperial Service Officers at Cuttack. Deduct—Amount available from savings within the grant. Net grant	..	1,24,000	..	1,24,000	..	1,24,000	1,24,000 (—)91,950 32,050	To meet with the increased demand for residential houses for high officials in the town of Cuttack where all suitable residences have practically been already taken on lease, it was decided that temporary accommodation should be built for four officers of a Deputy Secretary's status. An estimate for construction of four temporary residences for Imperial Service Officers at Cuttack has already been administratively approved at an estimated cost of Rs. 1,24,000. As a part of the gross demand can be met out of the savings in the Provincial Civil Works Budget Estimate for 1944-45, a supplementary grant of Rs. 32,050 has been sanctioned.

<p>50—Civil works—Original works —Communications—Projects financed from the ordinary share of subvention from the Central Road Development Account</p>	<p>28-29 Post-war Road Planning in Orissa.</p>	<p>23,000</p>	<p>28,000</p>	<p>23,000</p>	<p>23,000</p>	<p>At the instance of the Government of India for preparing Post-war Road Development Scheme in Orissa one Special Officer including his staff has been sanctioned by Government for a period of nine months. The office of the Special Officer came into being since the 13th July 1944 for working out the Scheme. As the Government of India have agreed to pay the cost of establishment amounting to Rs. 28,000 out of the allocation to Orissa from the Central Road Fund, a supplementary grant of Rs. 23,000 has been sanctioned to meet the requirement for the current financial year.</p>
<p>50—Civil works—Grants-in-aid —Other Projects</p>	<p>45 Grant to Berhampur Municipality for repairs to buildings.</p>	<p>8,000</p>	<p>8,000</p>	<p>8,000</p>	<p>8,000</p>	<p>The Berhampur Municipality moved Government for a grant of Rs. 9,000 for repairing its buildings damaged by the cyclone of 1942. It was ascertained that the Municipality has already spent Rs. 10,682 in repairing such buildings and Government decided to make a grant of Rs. 8,000 for the purpose. As there is no provision in the current year's budget, a supplementary grant of Rs. 8,000 has been sanctioned.</p>
<p>50—Civil works—Grants-in-aid —Other Projects</p>	<p>45 Grants to Balasore District Board for repairs to roads and bundhs.</p>	<p>22,150</p>	<p>22,150</p>	<p>22,150</p>	<p>22,150</p>	<p>In order to provide sufficient relief works in the cyclone-affected areas of North Balasore it was considered necessary to undertake repairs to village roads and repairs to Solomon road in Hatigarh and Raibania area. The total estimated cost on account of these works is Rs. 27,150 out of which Rs. 5,000 was spent last year. A supplementary grant of Rs. 22,150 has been sanctioned for completing the works during the current financial year.</p>
<p>50—Civil works—Grants-in-aid —Other Projects</p>	<p>45 Grants to the District Board, Puri for repairing roads and buildings.</p>	<p>13,600</p>	<p>13,600</p>	<p>13,600</p>	<p>13,600</p>	<p>The Puri District Board moved Government for a grant of Rs. 26,375 for repairing roads and buildings damaged by a cyclone in 1942. For repairs to roads and civil buildings a grant of Rs. 13,600 was considered necessary. As the roads and buildings damaged in 1942 have not yet been repaired Government are inclined to make a grant of Rs. 13,600. Since there is no provision in the current year's budget a supplementary grant for Rs. 13,600 has been sanctioned for this purpose.</p>

VOTED—concl'd.

Page of Provincial Civil Works Budget Estimates, 1944-45	Head under which extra grant will be accounted for	Sanctioned Estimate, 1944-45	Revised Estimate, 1944-45	Estimated cost				Supplementary Estimate, 1944-45	REMARKS
				Ultimate		Cost in 1944-45			
1	2	3	4	5	6	7	8	9	10
				Recurring	Non-recurring	Recurring	Non-recurring		
45	50—Civil Works—Grants-in-aid—Other projects Grants to Balasore Municipality for road repairs.	Rs. ..	Rs. 5,000	Rs. ..	Rs. 5,000	Rs. ..	Rs. 5,000	Rs. 5,000	The Balasore Municipality approached Government for a grant of Rs. 66,682 to enable it to have its full equipments and to run the day-to-day administration. Considering the financial difficulties of the Municipality Government have sanctioned Rs. 2,000 for conservancy equipment and also Rs. 3,000 for road repairs for which no provision exists in the current year's Budget. Therefore a supplementary grant of Rs. 5,000 has been sanctioned.
45	50—CIVIL WORKS Part IV—Grant-in-aid (*) Other projects Grant to local bodies for trunk roads—District Board, Ganjam.	Rs. 30,190	Rs. 34,506	Rs. ..	Rs. 4,316	Rs. ..	Rs. 4,316	Rs. 4,316	The Ganjam District Board approached Government for a special grant of Rs. 8,000 for a thorough scraping and painting of the Rushikulya bridge on the Grand Northern Trunk Road. Government decided to make the special grant asked for and permitted the diversion of a sum of Rs. 3,684 representing the unspent balance of a special grant which was sanctioned in 1942-43 for the purchase of necessary materials. The remaining sum of Rs. 4,316 required to be sanctioned this year for undertaking the work of scraping and painting the bridge to prevent the steel-works further rusting away. Hence the supplementary grant of Rs. 4,316.
306	GRANT No. 26 57—Miscellaneous 4—Contributions—2—Miscellaneous contributions—Grants to local bodies for payment of dearness allowance to the local fund employees.	Rs. ..	Rs. 2,35,000	Rs. ..	Rs. 2,35,000	Rs. ..	Rs. 2,35,000	Rs. 2,35,000	In view of the acute dearness of foodstuffs and other essential necessities of life prevailing all over the country for a pretty long time on the one hand, and the slender resources of the local bodies of the Province on the other, Government have decided to come to their aid paying dearness allowance to keep up the morale and efficiency of their employees. It has accordingly been announced that Government would make such special grants to the local bodies as would cover the payment of the allowance for one year from the 1st April 1944 or till the abolition of the payment of the dearness allowances to Government servants whichever is earlier, to the following classes of local fund employees at the rates mentioned against each, it being left to the local bodies themselves to supplement, if they like, the rate from their own funds in order to

bring it to par with, but in no case above, the rates sanctioned by Government for their own employees drawing similar pay :—
Rs. A. P.

- (i) Local fund servants drawing emoluments not exceeding Rs. 40 a month at 3 0 0 per mensem
- (ii) Local fund employees drawing emoluments exceeding Rs. 40 but not exceeding Rs. 150 per month at 4 8 0 per mensem
- (iii) Local fund servants drawing Rs. 151, Rs. 152, Rs. 153, Rs. 154 per month at

3	8	0	0
2	8	0	0
1	8	0	0
0	8	0	0

 per mensem respectively.

Estimates of the special grant payable to local bodies in accordance with the abovementioned decision come to Rs. 2,35,000 approximately. Since there is no provision in the current year's Budget for making such grants, a supplementary grant of Rs. 2,35,000 has been sanctioned.

The sanctioned grant for 1944-45 under the head is Rs. 2 lakhs. Out of this a sum of Rs. 1 lakh was allotted to the district of Balasore, but in view of the distressed condition of the people of the cyclone-affected areas of North Balasore this Rs. 1 lakh was not adequate. Government have, therefore, sanctioned a supplementary grant of Rs. 1½ lakhs for giving taccavi loans to the people for purchase of seeds, etc.

Ploughs and bullocks—The total loan to be advanced under this head as loan to the cultivators under the Agriculturists' Loans Act is Rs. 1,81,300. The Budget provision being Rs. 32,000 only under this head a supplementary grant of Rs. 1,49,300 has become necessary. Distribution of groundnut seeds—In connection with the scheme for Grow More Food campaign Government have sanctioned a sum of Rs. 21,500 for purchase of groundnut seeds for distribution to the intending growers in this Province. Eighty per cent will be sold for cash. Out of this, the amount to be advanced as loan which is eventually recoverable from the loanees, is Rs. 13,760. The loan is free of interest and is recoverable in one year.

<p style="text-align: center;">GRANT No. 30</p> <p>R—Loans and Advances by Provincial Governments</p> <p>Advances to cultivators—Advances under the Agriculturists' Loans Act—Other loans.</p>	2,00,000	3,50,000	..	3,50,000	1,50,000	
<p>R—Loans and Advances by Provincial Governments</p> <p>Funds, etc.—Advances to cultivators—Advances under the Agriculturists' Loans Act—Loans in connection with Grow More Food campaign.</p>	32,000	1,81,300	..	1,81,300	1,49,300	<p>The sanctioned grant for 1944-45 under the head is Rs. 2 lakhs. Out of this a sum of Rs. 1 lakh was allotted to the district of Balasore, but in view of the distressed condition of the people of the cyclone-affected areas of North Balasore this Rs. 1 lakh was not adequate. Government have, therefore, sanctioned a supplementary grant of Rs. 1½ lakhs for giving taccavi loans to the people for purchase of seeds, etc.</p>
<p>Ploughs and bullocks</p> <p>Distribution of groundnut seeds</p> <p style="text-align: right;">Total</p>	1,63,060	<p>Ploughs and bullocks—The total loan to be advanced under this head as loan to the cultivators under the Agriculturists' Loans Act is Rs. 1,81,300. The Budget provision being Rs. 32,000 only under this head a supplementary grant of Rs. 1,49,300 has become necessary. Distribution of groundnut seeds—In connection with the scheme for Grow More Food campaign Government have sanctioned a sum of Rs. 21,500 for purchase of groundnut seeds for distribution to the intending growers in this Province. Eighty per cent will be sold for cash. Out of this, the amount to be advanced as loan which is eventually recoverable from the loanees, is Rs. 13,760. The loan is free of interest and is recoverable in one year.</p>